## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2014 CA. No. 163/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES:

Mr. Sunilkumar Yadavrao Mandave

V/s.

M/s. Vidhrbha Soya - Milk Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Meliting	The Respondent	
2	M. S. BHARDWAJ Advocales for the Lehhouse		n mondered

## <u>ORDER</u>

## C.A. No. 163/2016 in CP 49/397-398/CLB/MB/MAH/2014

- 1. Learned Counsels for both the sides are present.
- 2. The Petitioner has filed a rejoinder and served a copy to the other side in the recent past.
- 3. The Learned Counsel of the Respondent is seeking time to file rejoinder or additional affidavit as per the instructions of his client. Time is Granted.
- 4. He is directed to file it by 31.01.2017 and thereafter the matter is enlisted for hearing on 08.02.2017.

sd/-M. K. SHRAWAT. MEMBER (JUDICIAL).

Dated: 12.01.2017.